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Contribution towards Provident Fund by Air India and Indian Airlines

4455. SHRI RAMACHAND RAN PILLAI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have received any proposal from the Air India and Indian Airlines requesting to allow contribution of 10 per cent monthly instead of 8.33 per cent towards provident fund contribution to their employees;

(b) if so, whether Government have examined the proposal; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c) Government approval has been conveyed to Air India and Indian Airlines to enhance the rate of contribution to Employees Provident Fund from 8.33 per cent to 10 per cent of pay, effective from 1st June, 1989 subject to the condition that the minimum subscription of the employees is also enhanced to 10 per cent of pay.

Amount incurred by Air India towards provident contributions

4456. SHRI RAMACHAND RAN PILLAI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the total wage bill in respect of flying crew (other than cabin crew), the aircraft maintenance engineers of Air India for the financial years 1985-86, 1986-87, 1987-88, 1988-89, 1989-90 and 1990-1991, separately; and

(b) what is the total amount incurred by Air India towards provident fund contribution in respect of both the above categories, separately?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The total wage bill of Air India for flying crew (other than cabin crew) and the

aircraft maintenance engineers from ye	ear
1985-86 to 1990-91 is as under:	

		(Rs. in crores)
Period	Flying crew	Aircraft Maintenance Engineers
1985-86	4.85	3.97
1986-87	4.92	4.18
1987-88	5.23	4.69
1988-89	7.11	5.59
1989-90	8.33	6.50
1990-91	9.33	8.07

(b) The amount incurred by Air India towards provident fund contribution in respect of both the above categories during the same period is as under :

		(Rs. in crores
Period	Flying crew	Aircraft Maintenance Engineers
1985-86	0.18	0.16
1986-87	0.19	0.17
1987-88	0.21	0.20
1988-89	0.27	0.22
1989-90	0.31	0.27
1990-91	0.38	0.32

Appointment of daily wage workers in Indian Airlines

4457. SHRI CHATURANAN MISHRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) Whether the Indian Airlines, Northern Region employs daily wage workers for 89 days in certain cases and allows them to continue for more than 89 days;

(b) If so, the number of daily wage workers in each department, cadrewise; and

(c) What are the details of such daily wage workers who have been allowed to continue for more than 89 days and absorbed later on?